

Annexure 7

Name of the Corporate debtor: M/s. Fenoplast Limited ; Date of commencement of CIRP: 07.02.2023; List of Creditors as on : 11.07.2024

List of operational creditors (Government dues)

S No	Details of claimant		Details of claims received		Details of claim admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim Not Admitted	Amount of claim under verification	Remarks if any	
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by Guarantee	Whether related party?						% of voting share in COC if applicable
1	Employees' Provident Fund Organization	EPF		2,57,87,682.00	2,57,87,682.00	Govt			NO	NIL			-		
2	Employees' State Insurance Corporation	ESIC		46,44,435.00	46,44,435.00	Govt			NO	NIL			-		
3	Commercial Taxes Department-State of Telangana	CT		19,84,79,674.00	19,84,79,674.00	Govt			NO	NIL			-		
4	The Assistant Commissioner of Central Tax	CGST		1,49,49,448.00	1,49,49,448.00	Govt			NO	NIL			-		
5	Commercial Taxes Department Circle 13 - Indore*	CT		23,98,852.00	23,98,852.00	Govt			NO	NIL			-		
		TOTAL		24,62,60,091.00	24,38,61,239.00								-		

* The Claim has been submitted after RFRP Date and the same is admissible for the time being. The condonation of delay is yet to be filed with Hon'ble NCLT